

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-518**  
IB-46/ND/2020  
IA/6567/2023

**IN THE MATTER OF:**

GP GLocal Asphalt Pvt. Ltd.

**.....Applicant**

**Vs.**

Soni Commercial Enterprises Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 25.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **02.09.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**